

of the Government of India schemes for relief and rehabilitation of displaced persons.

**Dr. Rama Rao:** May I know, if Rs. 2 lakhs are spent on staff, what is the amount spent on social welfare under this?

**Shri J. K. Bhonsle:** On pay Rs. 1,50,000 and Rs. 50,000 on contingencies.

**Dr. Rama Rao:** May I know if there are any orphanages which are staffed by this grant?

**Shri J. K. Bhonsle:** I think so; yes. There is what is known as the Kasturba Niketan Home. Half the number of boys and girls are orphans and the other half are children of destitute women.

#### TEXTILE MILLS

\*2621. **Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of textile mills started so far on co-operative basis; and

(b) the number of weavers brought under this scheme as share-holders?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) Two. One has started working at Guntakal in Andhra and the other is to be erected at Tirunelveli in Madras.

(b) According to the byelaws of the Mills, only primary weavers' co-operative societies and the Apex weavers' co-operative societies (both within the respective State) can become share-holders and not individual weavers.

**Shri Balakrishnan:** May I know how far the shareholders and weavers are benefited by these mills?

**Shri Kanungo:** They get yarn at a reduced price. Obviously, the main benefit is that they own the works themselves.

**Shri Balakrishnan:** May I know whether the yarn is being supplied to the weavers on a longterm loan basis?

**Shri Kanungo:** No. The yarn is supplied exclusively to the weavers' co-operative societies. The transactions are cash and the societies distribute.

**Shri M. D. Ramasami:** May I know whether there is a proposal to start some more textile mills in South India?

**Shri Kanungo:** It all depends on the capacity of a particular State to organise this.

#### HOUSING OF DISPLACED PERSONS

\*2622. **Shri Subodh Hasda:** Will the Minister of Rehabilitation be pleased to state:

(a) the steps taken by Government for the housing of displaced persons in Dudkundi; and

(b) whether it is a fact that many displaced persons died there during 1954 for want of proper housing?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). The information is being collected from the State Government and will be placed on the Table of the Sabha in due course.

**Shri Subodh Hasda:** May I know whether it is not a fact that the displaced persons are still living in thatched and broken houses in Dudkundi camp?

**Shri J. K. Bhonsle:** I have no information whatsoever on this question.

#### चाय के नमून

\*२६२४. श्री रघुनाथ सिंह : क्या बाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि १९५४-५५ में भारतीय चाय बोर्ड को जो ६२६ नमूने मिले थे, उनमें